

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 29.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

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PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

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APPLICATION NUMBER :  
PETITION NUMBER : CP(IB)/176(CHE)/2022  
NAME OF THE PETITIONER(S) : State Bank of India  
Vs.  
NAME OF THE RESPONDENTS : K Palanisamy  
UNDER SECTION : Sec 95(1) of IBC, 2016

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**ORDER**

Ld. Counsel for the Applicant is present through video conferencing mode.

In view of the proceedings pending before the Hon'ble Supreme Court in the matter of *Sanjay Singal & Anr -vs- Union of India & Ors, Writ Petition (C) No. 510/2022*, the matter is adjourned to **24.01.2023** for further hearing.

  
(SAMEER KAKAR)  
MEMBER (TECHNICAL)

MS

  
(JUSTICE RAMALINGAM SUDHAKAR)  
PRESIDENT